

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 2314/2004

This the 15<sup>th</sup> day of April 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)  
HON'BLE MR. S.A.SINGH, MEMBER (A)

Ranbir Singh  
S/o Sh. Jai Narain Sharma,  
R/o 149, Street No.4, Gautam Colony,  
Narela, Delhi-40.

(By Advocate: Sh. Ravinder Sharma proxy for  
Sh. Yogesh Sharma)

Versus

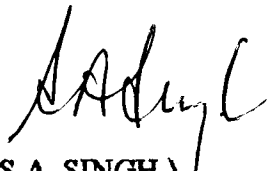
1. N.C.T. of Delhi through the Chief Secretary,  
5 Sham Nath Marg, New Delhi.
2. Joint Commissioner of Police,  
Armed Police, Delhi Police Headquarters,  
New Delhi.
3. The Dy. Commissioner of Police,  
Vth Bn. DAP, Delhi.

(By Advocate: Sh. Falak Mohd. Proxy for  
Sh. S.Q.Kazim)

ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has stated that he has instructions from the applicant to withdraw the case. He requested that the OA be dismissed as withdrawn. OA is dismissed as withdrawn leaving the parties to bear their own costs.

  
( S.A. SINGH )  
Member (A)

  
( M.A. KHAN )  
Vice Chairman (J)

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